

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.19
C.P No.05/BB/2024

IN THE MATTER OF:

Income Tax Department	...	Petitioner
Vs		
RoC, Karnataka &		
M/s. Luxe Genesis Private Ltd.,	...	Respondent

Order under Section 252 of Companies Act 2013

Order delivered on 16.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Ganesh R Ghale

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. List the case on **02.09.2024**.

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)